

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2192**

TO BE ANSWERED ON THE 31ST JULY, 2018/SHRAVANA 9, 1940 (SAKA)

CYBER SECURITY

2192. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Joint Working Group on cyber security has submitted its report;

(b) if so, the salient features of the recommendations made therein along with the action taken/proposed to be taken by the Government in this regard;

(c) whether the Government has any proposal regarding setting up of an autonomous body on cyber security;

(d) if so, the details thereof; and

(e) the other steps taken/being taken by the Government to check hacking and cyber crimes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): At present there is no Joint Working Group on Cyber Security.

(c) & (d): No Madam.

(e):

(i) Section 43, 43A, 66, 66B, 66C, 66D, 66E, 66F, 67, 67A, 67B, 70, 72, 72A and 74 of the Information Technology Act, 2000 deal with hacking and cyber crimes.

(ii) Government approved a 'Framework for enhancing security in cyberspace' for cyber security in the Indian cyberspace, with the National Security Council Secretariat as nodal agency.

- (iii) National Technical Research Organisation has been designated as the nodal agency for taking all measures for protection of national critical infrastructure and to handle cyber security incidents in critical sectors.**
- (iv) Further, Indian Computer Emergency Response Team (CERT-In) is designated as the national agency for incident response including analysis, forecast and alerts on cyber security breaches.**
- (v) Advisories have been issued by Ministry of Home Affairs (MHA) to States/UTs for taking steps for prevention of cybercrime, which are available on the website of MHA (www.mha.gov.in).**
- (vi) Ministry of Home Affairs is implementing the 'Cyber Crime Prevention against Women & Children' Scheme with the objective of handling issues of cyber crime against women and children.**
- (vii) Ministry of Home Affairs has constituted an Inter-Ministerial Committee on Phone Fraud and has issued advisories dated 13.01.2018 & dated 12.02.2018 to States/UTs for taking steps to check phone frauds.**
